

(2022) 07 MAD CK 0099

Madras High Court

Case No: Criminal Revision Case No. 326 Of 2022, Criminal Miscellaneous Petition No. 3404
Of 2022

Subramanian.P

APPELLANT

Vs

State

RESPONDENT

Date of Decision: July 14, 2022

Acts Referred:

- Indian Penal Code, 1860 - Section 201, 211, 420, 465, 466, 467, 468, 471, 511
- Code Of Criminal Procedure, 1973 - Section 227, 228

Hon'ble Judges: D.Bharatha Chakravarthy, J

Bench: Single Bench

Advocate: K.P.Anantha Krishnan, S.Vinoth Kumar

Final Decision: Disposed Of

Judgement